

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3415

ANSWERED ON:10.12.2009

ALLOCATION OF FUNDS TO NGO

Laguri Shri Yashbant Narayan Singh;Vasava Shri Mansukhbhai D.

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Commissioner for Handicrafts has reviewed the working of the Non-Governmental Organisations (NGOs) which have been allocated funds under various handicrafts schemes during the last three years;
- (b) if so, the details indicating the names of such NGOs found diverting the funds for other purposes; and
- (c) the strategy prepared by the Government to prevent such malpractices?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a): The working of the Non-Governmental Organizations executing projects under any of the schemes of the Government of India in the handicraft sector is regularly reviewed by conducting physical inspection of the activity under implementation. However, also at the stage of selection of an NGO for implementation of project under any scheme, a system of objective grading which is in vogue, since a long time, is adopted.
- (b): No such instance has come to the notice of the Government indicating diversion of funds by the NGOs implementing a project for other purposes.
- (c): Does not arise in view of 'b' above.